

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
CP(CAA)4/ND/2024

IN THE MATTER OF:

Apsara Sales Pvt Ltd. and BB Buildhome Pvt ... Applicant
Ltd

Under Section 230-232

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : PCS Pooja Bhatia with Adv. Milind Gautam
For the RD : Adv. Jyoti Khurana, Adv. Aakash Sharma
For the I.T. Deptt. : Mr. Debesh Panda, Sr. St. Counsel,
Ms. Zehra Khan, Jr. St. Counsel, Mr.
Vikramaditya Singh, Mr. Vineet Gupta, Ms.
Anauntta Shankar, Mr. Ojaswa Pathak, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **20.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)